

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Civil Judges (Junior Division) for the Academic Programme No.P-1199 on the subject of **“Orientation Programme for Junior Division Judges”** scheduled to be held from 10.01.2020 to 16.01.2020 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- REF:**
- 1 Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 20.12.2019.

ORDER ROC.No.3812/2019-B.SPL., DATED:23.12.2019

The High Court is pleased to pass the following Orders:


The following Civil Judges(Junior Division), mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1199 on the subject of **“Orientation Programme for Junior Division Judges”** scheduled to be held from 10.01.2020 to 16.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Orientation Programme at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	MS. ANAMIKA, ADDL. JUNIOR CIVIL JUDGE, Devarakonda, Nalgonda District.	Junior Civil Judge, Nidamanoor, Nalgonda District.
2.	SMT. SALMA FATHIMA, I ADDL. RENT CONTROLLER, CITY SMALL CAUSES COURT-CUM-XIII Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Orientation Programme from 10.01.2020 to 16.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
23.12.19

To:

1. The officers Concerned.

2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl.District Sessions Judge, Nalgonda.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. Prl. Junior Civil Judge, Devarakonda, Nalgonda District.
9. The I ADDL. JUNIOR CIVIL JUDGE,
Devarakonda,Nalgonda District.
10. The I ADDL. RENT CONTROLLER, CITY SMALL CAUSES COURT-CUM-XIII Assistant Judge,
City Civil Court, Hyderabad
11. The Junior Civil Judge, Nidamanoor, Nalgonda District.
12. The VII Assistant Judge, City Civil Court, Hyderabad
13. Pay and Accounts Officer, Hyderabad.

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14. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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